Central Administrative Tribunal Principal Bench: New Delhi

OA NO. 757/2000 OA NO. 758/2000 OA NO. 759/2000 OA NO. 760/2000 OA NO. 761/2000

New Delhi this the 2nd day of May 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Mr. V.K. Majotra, Member (A)

OA-757/2000

Dr. Palash Gupta, 70, Lok Nayak Apartments Sector-IX, Rohini, Delhi.

...Applicant

Versus

- i. Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.
- Deen Dayal Upadhyay Hospital,
 Govt. of NCT of Delhi,
 Hari Nagar, New Delhi.
 ...Respondents

OA-758/2000

Dr. Rajesh Kumar House No. 66, Janak Park Hari Nagar New Delhi-64.Applicant

Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.

OA- 759/2000

Dr. S.D. Mishra
Room No. 113 Safdarjung Barracks
New Kidwai Nagar, New Delhi. ...Applicant

Versus

 Govt. of NCT of Dolbi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.

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Deen Dayal Upadhyay Hospital,
 Govt. of NCT of Delhi,
 Hari Nagar, New Delhi. ...Respondents

OA-760/2000

Dr. Chetan Anand Bhanot P-13 Prasad Nagar MIG Flats New Delhi-64

...Applicant

Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawanarlal Nehru Marg, Delhi.
- Deen Dayal Upadhyay Hospital,
 Govt. of NCT of Delhi,
 Hari Nagar, New Delhi. ...Respondents

OA-761/2000

Dr. Mithilesh Singh CB-37 D, DDA Flats Hari Nagar, New Delhi-64.

...Applicant

Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.
- Deen Dayal Upadhyay Hospital,
 Govt. of NCT of Delhi,
 Hari Nagar, New Delhi. ...Respondents

(By Advocate: Shri Ch. Amarjit Singh with Shri R.C. Batra, for the applicants)

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

Applicants have been appointed as Sr. Residents in the Deen Dayal Upadhyay Hospital on purely Provisional and adhoc basis for a specified period or till such time regular appointments are made whichever is earlier. A Public Notice inviting applications for the said posts have been issued on 26.3.2000. Applicants have applied in response to the said advertisement at Annexure A-3.

Popular



2. Having regard to the aforestated facts, we find that the present OAs are pre-mature. In the circumstances, on prayer made on behalf of the applicants permission is granted to withdraw the OA with liberty.

Atteste Marae

(V.K. Majotra) Memnber (A) (Ashok Agarwal) Chairman

cc.